

Schedule II
Form B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

For the attention of the stakeholders of CONCAST INFRATECH LIMITED

1.	Name of corporate debtor	CONCAST INFRATECH LIMITED
2.	Date of incorporation of corporate debtor	22.09.2010
3.	Authority under which corporate debtor is incorporated/ registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate identity number / limited liability identity Number of corporate debtor	U45400WB2010PLC153282
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 21, Hemant Basu Sarani, 5 th Floor, Room No. 511 & 512, Kolkata – 700001.
6.	Date of closure of insolvency resolution process	21.12.2018
7.	Liquidation commencement date of corporate debtor	21.12.2018
8.	Name, address, email address, telephone number and the registration number of the liquidator	Name : Mr. Hanuman Mal Choraria 14/2, Old China Bazar Street, 4 th Floor, Room No. 401 Kolkata – 700001 E – Mail id: hmchoraria@gmail.com / cirp.concastinfratec@avipgroup.co.in Mob: 9830058715 Registration No.: IBBI/IPA-002/IP-N00079/2017-2018/10210
9.	Last date for submission of claims	20.01.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Concast Infratech Limited on 21.12.2018.

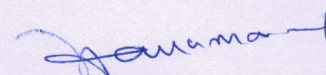
The stakeholders of Concast Infratech Limited are hereby called upon to submit a proof of their claims, on or before 20.01.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The claims may be submitted in scheduled forms C, D, E, F and G in terms of regulations 17, 18, 19 and 20 of The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by the operational creditors, workmen or employees, authorized representative of workmen or employees and creditors other than financial creditors and operational creditors respectively as the case may be. (Forms can be downloaded from <http://www.ibbi.gov.in/downloadform.html> under liquidation process forms download section).

Place: Kolkata
22.12.2018



Hanuman Mal Choraria
Liquidator